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WA-2897-2025

IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF ON THE 13th OF NOVEMBER, 2025

WRIT APPEAL No. 2897 of 2025

KU GEETA WLI SAHU

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

A magrange:

Appearance:

Shri Devesh Bhojne - Advocate for appellant.

Shri Darshan Soni - Government Advocate for respondents/State.

ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for appellant seeks leave to withdraw the appeal, he however prays that some time be granted to appellant to join the place of posting.

In view of the above, appeal is dismissed as withdrawn.

Appellant shall join the place of posting on or before 01.12.2025.

(SANJEEV SACHDEVA) CHIEF JUSTICE (VINAY SARAF) JUDGE

VPA